

useful for the working of the nationalised bank;

(G) one Director who is an official of the Reserve Bank to be appointed by the Central Government on recommendation of the Reserve Bank.

Explanation—For the purposes of this Sub-clause, an official of the Reserve Bank, includes an officer of the Reserve Bank who is deputed by that Bank under section 54AR of the Reserve Bank of India Act, 1934 (2 of 1934) to any institution referred to therein.

(H) one Director who is an official of the Central Government, to be appointed by that Government.

Bajpe Airport (Mangalore)

677. SHRI B. IBRAHIM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred Question 842 given in the Rajya Sabha on the 24th June, 1980 and state:

(a) the period during which the detailed survey was conducted for examining the feasibility of constructing a second runway at Bajpe Airport (Mangalore); and

(b) what are the details of further progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) Feasibility investigation was carried out in February, 1979, followed by Physical Survey in May, 1979. For conducting further extensive survey and detailed investigation an estimate amounting to Rs. 2,57,807/- is under consideration.

National formula of dearness allowance

678. SHRI P. N. SUKUL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that for doing away with the present discrimina-

tion in the matter of payment of dearness allowance to Government servants in various parts of the country, Government propose to have a national formula of dearness allowance;

(b) if so, what are the details in this regard; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c) The reference apparently is to the diversity in the Dearness Allowance formulae applicable to the employees in the various sectors of employment. Central Government system of Dearness Allowance is increasingly being followed by State Governments and therefore, a certain measure of uniformity in the case of Government servants, both in the Centre and States, in the matter of Dearness Allowance System is already being achieved. In most of the public sector undertakings Dearness Allowance is paid at a flat rate of around Rs. 1.30 per point shift in the Consumer Price Index and Government have been endeavouring also to bring other undertaking to this system. The progress towards uniformity will, however be slow, as it has to be largely achieved through negotiations.

Tourist interest in Andhra Pradesh

679. SHRI B. SATYANARAYAN REDDY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what are the places of tourist interest in Andhra Pradesh;

(b) whether Government propose to improve these places of tourist interest to attract more foreign and Indian Tourists; and

(c) if so, what are the details in this regard?